GOVERNMENT OF INDIA MINISTRY OF POWER

LOK SABHA UNSTARRED QUESTION NO.149 TO BE ANSWERED ON 02.02.2017

GAS BASED POWER GENERATION

149. SHRI RAMSINH RATHWA:

Will the Minister of POWER be pleased to state:

- (a) whether the Union Government has received a proposal from the Government of Gujarat to provide Rs. 1.50 per unit subsidy for gas based power generation in line with fertilizer sector to support additional 9500 MW gas based generation (at 80% level) in the country;
- (b) if so, the action taken by the Union Government in this regard as gas based installed capacity is 22962 MW and operational capacity is around 6000 MW only;
- (c) whether the Government is seriously thinking to utilise idle gas capacity to set up gas based power plants for clean energy;
- (d) if so, the details thereof and the action plan chalked out by the Government thereon; and
- (e) whether any subsidy has also been planned to encourage the State/private sector to invest in gas based power plants and if so, the details thereof?

ANSWER

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES

(SHRI PIYUSH GOYAL)

(a) to (e): Yes, Madam. Government of India has earlier sanctioned a scheme for importing spot Re-gasified Liquefied Natural Gas (RLNG) in 2015-16 and 2016-17 for the stranded gas based power plants as well as for plants receiving domestic gas upto the target Plant Load Factor (PLF) selected through a reverse e-bidding process. The scheme provides for financial support from PSDF (Power System Development Fund). The scheme envisages sacrifices to be made collectively by all stakeholders, including the Central and State Governments by way of exemptions from applicable taxes and levies/duties on the incremental RLNG being imported for the purposes. 3 Phases of auction of e-bid RLNG have been completed so far and 4th Phase is presently under operation from 1st October, 2016 to 31st March, 2017.
